# GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

#### **RAJYA SABHA**

UNSTARRED QUESTION No. 1983 TO BE ANSWERED ON 06 August, 2025

## Sagar Mitra and PMMSY in Andhra Pradesh

#### 1983 Shri Sana Sathish Babu:

Will the Minister of Fisheries, Animal Husbandry and Dairying be pleased to state:

- (a) the coastal villages identified under Pradhan Mantri Matsya Sampada Yojana (PMMSY) for the Sagar Mitra program in Andhra Pradesh, including the sanctioned vs. appointed strength, district-wise;
- (b) whether Government has mapped potential fishing zones in Andhra Pradesh, if so, the details thereof, district-wise; and
- (c) the number of fishers insured under PMMSY in Andhra Pradesh over the last five years, district-wise, including the total amount released, insurance penetration, and claim ratio, with details of insurance intermediaries and the number of fishers insured in those intermediaries?

#### **ANSWER**

# MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI GEORGE KURIAN)

- (a): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India has approved the proposal of the Government of Andhra Pradesh for engagement of 350 Sagar Mitras in coastal Villages of Andhra Pradesh under PMMSY. District-wise Sagar Mitras approved and engaged as reported by Government of Andhra Pradesh is furnished at Annexure-I.
- (b): The Indian National Centre for Ocean Information Services (INCOIS) under the Ministry of Earth Sciences, Government of India, provides Potential Fishing Zone (PFZ) advisories to the coastal states including Andhra Pradesh. Government of Andhra Pradesh has informed that the PFZ advisories so received are effectively disseminated to marine fishers through the Non-Governmental Organizations (NGOs). Additionally, fishers and boat owners are able to access real-time information on fish shoals through the NABHMITRA mobile application. The PFZ information was disseminated to the fishers through voice messages/IVRS. The number of fishermen receiving the PFZ information, district wise as reported by the Government of Andhra Pradesh is furnished at Annexure-II.
- (c): The PMMSY has provision for insurance coverage to fishers that include ₹5 lakh for death or permanent total disability and ₹2.5 lakh for permanent partial disability. The premium is shared between the central and state governments, with no beneficiary contribution. The National Fisheries Development Board (NFDB) has informed that Andhra Pradesh has come forward to avail the Group Accident Insurance Scheme (GAIS) under the PMMSY during the current financial year (2025-2026), covering 2,58,515 fishers with a premium of Rs.207,63,370.4/- Further, the Government of Andhra Pradesh has informed that the State is providing Ex-gratia of Rs.10.00 lakhs to the deceased fishermen families who died while in fishing.

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# **Annexure I**

Statement referred to in reply to part (a) of the Rajya Sabha Unstarred Question No. 1983 due for answer on  $6^{th}$  August, 2025 put in by Shri Sana Sathish Babu regarding 'Sagar Mitra and PMMSY in Andhra Pradesh'.

Sl. No.	District	Sanctioned	Working
1	Srikakulam	60	55
2	Vizianagaram	16	11
3	Visakhapatnam	21	21
4	Anakapalle	22	21
5	Konaseema	7	7
6	Kakinada	23	22
7	West Godavari	7	7
8	Krishna	23	19
9	Bapatla	47	43
10	Prakasam	29	22
11	SPSR Nellore	70	65
12	Tirupathi	25	24
Total		350	317

## **Annexure II**

Statement referred to in reply to part (b) of the Rajya Sabha Unstarred Question No. 1983 due for answer on  $6^{th}$  August, 2025 put in by Shri Sana Sathish Babu regarding 'Sagar Mitra and PMMSY in Andhra Pradesh'.

Sl. No.	District	Number of fishermen receiving the PFZ information
1	Srikakulam	14539
2	Vizianagram	3822
3	Visakhapatnam	9809
4	Anakapalli	6898
5	Konaseema	13933
6	Kakinada	26571
7	West Godavari	474
8	Krishna	13422
9	Bapatla	13957
10	Prakasam	7354
11	SPSR Nellore	9260
12	Tirupathi	3726
Total		123765

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